

**THE HIGH COURT OF MEGHALAYA:
SHILLONG**

NOTICE

NO.HCM.III/166/2019-Judl./Part-II/ 565

Dated Shillong, the 12th February, 2026

It is hereby notified for the information of all concerned that:-

<u>On 13th February, 2026,</u>	
Hon'ble the Chief Justice and Hon'ble Mr. Justice B. Bhattacharjee.	In addition to Their Lordships' own list and determination, shall also take up urgent matters, if any, from the list and determination of DIVISION BENCH-II.
Hon'ble Mr. Justice W. Diengdoh.	In addition to His Lordship's own list and determination, shall also take up urgent matters, if any, from the list and determination of Hon'ble Mr. Justice H.S. Thangkhiew.

It is further notified that the Single Bench of Hon'ble Mr. Justice H.S. Thangkhiew will not sit on the said date.

By Order,

JOINT REGISTRAR (LISTING)

Dated Shillong, the 12th February, 2026

Memo NO.HCM.III/166/2019-Judl./Part-II/565A

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court Officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

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